



**MINISTRY OF CORPORATE AFFAIRS
VIGILANCE SECTION
PROPERTY RETURN FOR THE YEAR 2011 (AS ON 31.01.2012)**

| | | |
|-------------------------|--|---|
| 1. | Name of the Officer | ANIL K NAIR |
| 2. | Service to which Officer belongs | Group 'A' |
| 3. | Present Post held | ASSISTANT DIRECTOR |
| 4. | Present Pay | B.P-19450 + GP 5400/- |
| 5. | Office | O/o. the Regional Director, W.R. MCA, Mumbai |
| Property Details | | |
| 6. | Description of Property | Landed Property and a House thereon |
| 7. | Precise location (full address) | 1. CHEMPU VILLAGE 2. KULASEKHARAMANGALAM VLLAGE |
| 8. | Area of land in case of landed property | 1) 34 cents of landed property with a house thereon |
| 9. | Nature of land (state whether residential/agricultural, etc) | 2) 75 cents of Paddy field and 98 cents of uncultivated marshy land |
| 10. | Extent of interest | Jointly held with mother & sister |
| 11. | If not in own name state in whose name and relationship with Govt. Servant. | do |
| 12. | Date of acquisition | Inheritance 17.4.98 |
| 13. | How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name, address, connection with Government and other details of person/s from whom acquired etc. be given | Inheritance |
| 14. | Value of the property | (1) Rs 8000 per cent (2) Rs 1000/- per cent |
| 15. | Particulars of sanction of prescribed authority, if any. | - |
| 16. | Total annual income from the property. | Rs 1000/- |
| 17. | Any other details. | |

Kottayam district Kerala

Anil Nair
(Signature of the Govt. Servant)

Dated: 21-1-2012
Place: Mumbai